GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:4961 ANSWERED ON:26.08.2010 TH CPC RECOMMENDATIONS Gandhi Smt. Maneka Sanjay

Will the Minister of RAILWAYS be pleased to state:

- (a) whether recommendations of 6th Central Pay Commission (CPC) Under Chapter 7.56 of VI PC recommendations, page No.604: i.e. "parity between IA&AD will also be extended to organized accounts like Railway Accounts" as accepted vide Gazette notification No.304 dated 29-08-2008: "Extraordinary [part 1-sect.1] Para (X) (C), page 30 & 31 (all cadres kept in Group 'B') is implemented by the Ministry of Railways;
- (b) if not, the reasons for not extending the Group 'B' status to SSO (A/cs.)/Sr. TIA, in Railway Accounts; and
- (c) the time by which the same will be implemented and the steps taken by Railways in the matter?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) & (b) Sixth Central Pay Commission in Chapter 7.56 (Para 7.56.9), page 604 in its report had recommended revised pay structure for specific posts in Indian Audit & Accounts Department and its extension to other organized Accounts cadres including Railway Accounts based on the existing parity. The revised pay structure as accepted/modified by the Government has accordingly been implemented for Railway Accounts department. There is no specific recommendation of the Sixth Central Pay Commission or decision of the Government, for grant of Group 'B' status to Senior Section Officer (Accounts)/Senior Travelling Inspector of Accounts in Railways.
- (c) Does not arise.